

(b) whether any discussion was held in the matter and if so, whether any agreement was concluded as a result thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). Hindustan Machine Tools are Presently negotiating with Messrs. Boeing Aircraft Conclusion of U.S.A. matters relating to the sale of their (HMT'S) Products. The question of conclusion agreement will arise only after completion of these negotiations.

Statement correcting Answer to Unstarred Question No. 3962 dated 19.8.1969 re.

Loss in Production and damage to property of Durgapur Steel Plant as a result of labour troubles

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : In answer to part (a) Question No. 3962 on 19th August, 1969, it had been stated that estimated loss of Production due to labour troubles during 1968-69 was 78,485 tonnes + 100 wheelsets. I would like to point out that the correct figure in this respect is 58,556 tonnes.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED INSTRUCTIONS BY CENTRAL GOVERNMENT TO MYSORE GOVERNMENT TO STOP WORK AT CAUVERY BASIN

SHRI N. SHIVAPPA (Hassan) : I call the attention of the Minister of Irrigation and Power to the following matter of urgent public importance and I request that he may make a statement thereon:-

The instructions reported to have been given by the central Government to the Mysore Government to stop the work at Cauvery Basin and its implications.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : Certain differences of opinion have, of late, arisen between the States of Mysore and Tamil Nadu over the Hemvathi, Harangi and the revised Kabini projects proposed by Mysore. Tamil Nadu wanted that these projects should be cleared in the light of the provisions of the agreements of 1892 and 1924, between the Government of Mysore and the erstwhile Government of Madras. Kerala, to whom some areas in Cauvery basin of Madras were transferred consequent on the reorganisation of States in 1956, have represented that the Kabini project would submerge certain areas within its boundaries and also that they should have an equitable share of the waters of the tributaries of Cauvery flowing through Kerala.

Of the three projects mentioned above, Kabini Project providing irrigation for 30,000 acres was sanctioned by the planning Commission for Rs. 2.5 crores. Now, the Mysore Government is stated to be proceeding with a bigger project costing Rs. 24.8 crores, the area proposed for irrigation being increased to 126,000 acres. Hemavathi and Harangi projects have not been cleared by the Technical Advisory committee as these projects involve inter-state aspects not yet resolved.

The Government of India have been making efforts to settle the differences by negotiations. Since 1967, several discussions were held at the technical level and at Minister's level. In August, 1968 meeting, in which the Chief Minister of Mysore and Ministers from Tamil Nadu, participated, differences were considerably narrowed down and it was hoped that it would be possible to arrive at an amicable settlement. A meeting was again held on 9th February at New Delhi at which Ministers of Mysore and Tamil Nadu and senior officers of Kerala Government participated. In the light of the discussions held, certain proposals were drawn up by the Ministry of Irrigation and Power towards a settlement of the difference and forwarded to the Chief Ministers on the 11th February, 1970, for their consideration.

On receipt of the proposals made towards the solution of this problem, the Chief Minis-